Annexure-4

Name of the Corporate Debtor: Maa Ratanti Kalimata Cold Storage Private Limited; Date of commencement of CIRP: 25.01.2024; List of creditors as on: 02.08.2024

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | | | | |
|------------|------------------|---------------------------|----------------|---------------------------|-----------------|--|--|--------------------------|--|------------------------------------|--|--------------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee Whether related party? | | % of voting share in CoC | Amount of any mutual contingent claim may be | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | Total: | | - | - | | - | | 0.0% | - | - | - | - | |

Annexure-5

Name of the Corporate Debtor: Maa Ratanti Kalimata Cold Storage Private Limited; Date of commencement of CIRP: 25.01.2024; List of creditors as on: 02.08.2024

List of Operational Creditors (Workmen)

| | Det | ails of Claimant | Details of claim received | | Details of claim admitted | | | | A | Amount | | | |
|------------|---|------------------|---------------------------|----------------|---------------------------|-----------------|------------------------|-------------------------------|-------------------------------------|---|------------------------------------|------------------------------|-----------------|
| Sl. No. | Name of authorised representative, if any | Name of workman | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % share in CoC, if applicable | Amount of contingent claim | of any mutual dues, that may be set off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
| | | | | - | - | | | | - | - | - | - | |
| | Total: | | | - | - | | | | - | - | - | - | |

Annexure-6

Name of the Corporate Debtor: Maa Ratanti Kalimata Cold Storage Private Limited; Date of commencement of CIRP: 25.01.2024; List of creditors as on: 02.08.2024

List of Operational Creditors (Employees)

| Sl. No. | Name of authorised representative, if any | Name of Employee | Details of claim received | | Details of claim admitted | | | | | Amount | | | |
|------------|---|------------------|---------------------------|----------------|---------------------------|-----------------|------------------------|---|---------------------------|--------|----------------------------------|------------------------------|--------------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | of contingent claim | | l claim under at verification | Amount of claim not admitted | Remarks, if any |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |